NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 29 of 2018 with C.P. No. 195/241-242-246/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

Name of the Company:

Sanjay Bhagwanji Attara

V/s.

Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: <u>Section 241-242-246 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 PAVAN S. GODIAWAUA

ADVOCATE RESPONDENT Mulianules

ORDER

None present for Petitioner. None present for other Respondents. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 2.

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List the matter on 20.03.2018.

MANORAMA KUMARI

MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 14th day of February, 2018.